

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No. 661/2018**  
OA No. 1804/2018

New Delhi this the 15<sup>th</sup> day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)**  
**Hon'ble Mr. S.N. Terdal, Member (J)**

1. Jagde, Age 58 years,  
S/o late Sh. Prabhati
2. Ashok, Age 31 years, ,  
S/o Shri Jagde,  
Both R/o Lakan Mazra Distt. Rohtak, Haryana - Applicants  
(By Advocate: Mr. U. Srivastava)

Versus

Sh. Ashwani Lohani, Chairman  
Railway Board, Rail Bhawan, New Delhi - Respondent  
(By Advocate: Mr. A.K. Srivastava)

**ORDER (Oral)**

**MS. NITA CHOWDHURY:**

Both the parties are present and agree that the respondent has given and the applicant has received a copy of the order dated 13.07.2018 passed in compliance with CAT order dated 07.05.2018 in OA No. 1804/2018.

2. In view of the above, notice is discharged and the CP is closed. Liberty is given to the applicants to challenge the order now passed by the respondents, if so advised, in accordance with law.

**(S.N. TERDAL)**  
**MEMBER (J)**

**(NITA CHOWDHURY)**  
**MEMBER (A)**

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